

**CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA**  
**09-06-2014 TO 12-06-2014**

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| <b>1. Hon'ble Mr. Justice Dinesh Kumar Singh</b>       | Bail Applications under Section 438 Cr. P. C.<br><b>(Civil and Criminal Application and Motion)</b> |
| <b>2. Hon'ble Mr. Justice Mungeshwar Sahoo</b>         | Bail Applications under Section 438 Cr. P. C.   |
| <b>3. Hon'ble Mr. Justice V. Nath</b>                  | Bail Applications under Section 438 Cr. P. C.   |
| <b>4. Hon'ble Mr. Justice Shivaji Pandey</b>           | Bail Applications under Section 439 Cr. P. C.   |
| <b>5. Hon'ble Mr. Justice Ahsanuddin Amanullah</b>     | Bail Applications under Section 439 Cr. P. C.   |
| <b>6. Hon'ble Mr. Justice Aditya Kumar Trivedi</b>     | Bail Applications under Section 439 Cr. P. C.   |
| <b>7. Hon'ble Mr. Justice Chakradhari Sharan Singh</b> | Bail Applications under Section 439 Cr. P. C.   |

**Patna High Court**  
**The 5<sup>th</sup> June, 2014**

**By order of Hon'ble the Chief Justice**  
**Sd/- (Arbind Madhav)**  
**Registrar (L & C)**